

**JUDGMENTS FOR THE MONTH OF AUGUST, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	3 <sup>rd</sup>	<a href="#"><u>WP(C) 3050/2008</u></a>	SRI GOBAG NARZARI & ANR. VS THE STATE OF ASSAM AND ORS	Compensations relating to Land Matters	HON'BLE MR JUSTICE HRISHIKESH ROY
2	3 <sup>rd</sup>	<a href="#"><u>Arb.P. 26/2014</u></a>	M/S PRESTRESSED UDYOG VS THE UNION OF INDIA & 2 ORS	Arbitration Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
3	3 <sup>rd</sup>	<a href="#"><u>WP(C) 845/2014</u></a>	PRANAB KUMAR DEKA & 36 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
4	3 <sup>rd</sup>	<a href="#"><u>WP(C) 846/2014</u></a>	DEBA KUMAR SARMAH & 15 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
5	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2003/2014</u></a>	ABDUL JALIL & 2 ORS VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
6	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2138/2014</u></a>	DR. GAGAN KALITA & 6 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
7	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2157/2014</u></a>	NAYAN KR. DAS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
8	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2178/2014</u></a>	DR. RANJAN SINGHA & 4 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
9	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2180/2014</u></a>	NEKIBUDDIN AHMED & 2 ORS VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
10	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2238/2014</u></a>	SRI PRANOB GOSWAMI & 2 ORS VS THE STATE OF ASSAM & 6 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
11	4 <sup>th</sup>	<a href="#"><u>RSA 189/2004</u></a>	MONORANJAN NATH AND ANR VS SUKAMOY NATH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
12	4 <sup>th</sup>	<a href="#"><u>WP(C) 4236/2008</u></a>	URBAN BOARD ENGINEERS' ASSOCIATION & ANR VS ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD & ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
13	4 <sup>th</sup>	<a href="#"><u>WP(C) 4701/2008</u></a>	ANANTA KHAKLARY VS THE STATE OF ASSAM & ORS.	Major punishment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
14	4 <sup>th</sup>	<a href="#"><u>WP(C) 5495/2013</u></a>	KURPAN ALI VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
15	4 <sup>th</sup>	<a href="#"><u>WP(C) 7371/2013</u></a>	DIPENDRA NATH THAKURIA & ANR VS ASSAM STATE ELECTRICITY BOARD & 3 ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector	HON'BLE MR. JUSTICE UJJAL BHUYAN

				Undertaking, Statutory Bodies and Universities and Institutions	
16	4 <sup>th</sup>	<a href="#">WP(C) 3362/2014</a>	PREM CONSTRUCTION PVT. LTD. VS THE UNION OF INDIA & 7 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	5 <sup>th</sup>	<a href="#">RSA 6/2005</a>	KAMESWAR DEKA VS SURENDRA DEKA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
18	5 <sup>th</sup>	<a href="#">RSA 22/2005</a>	PRADYUT KUMAR CHANDA VS GIRIJA RAM LOHAR AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
19	5 <sup>th</sup>	<a href="#">RSA 41/2005</a>	EAST INDIA TRANSPORT AGENCY VS SWAPAN KUMAR PAUL	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
20	5 <sup>th</sup>	<a href="#">WP(C) 4692/2008</a>	MD. SADEK HUSSAIN VS THE STATE OF ASSAM AND ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR JUSTICE HRISHIKESH ROY
21	5 <sup>th</sup>	<a href="#">Crl.Pet. 702/2012</a>	SMTI RITA MAZUMDAR VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE C.R. SARMA
22	6 <sup>th</sup>	<a href="#">RSA 11/2004</a>	DURGADHAR KAKATI VS SONAMONI KAKATI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
23	6 <sup>th</sup>	<a href="#">RSA 206/2004</a>	NURUL ISLAM CHOUDHURY AND ORS VS TAJUDDIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
24	6 <sup>th</sup>	<a href="#">WP(C) 4813/2008</a>	JUNUMANI PEGU & ORS. VS THE STATE OF ASSAM & ORS.	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
25	6 <sup>th</sup>	<a href="#">WP(C) 5199/2008</a>	HORIDAS DEY @ HORI DEY VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
26	6 <sup>th</sup>	<a href="#">WP(C) 1288/2014</a>	SMTI MANITA DEVI VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
27	7 <sup>th</sup>	<a href="#">RSA 189/2003</a>	GHANA KANTA KALITA AND ORS VS LOK NATH KALITA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
28	7 <sup>th</sup>	<a href="#">RSA 207/2004</a>	ABDUL NOOR AND ORS VS ON THE DEATH OF ISMAIL ALI HIS LEGAL HEIRS ENAM UDDIN (SON) & ORS,	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
29	7 <sup>th</sup>	<a href="#">RSA 139/2005</a>	DULUMONI SAIKIA VS NARENDRA NATH SARMAH	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
30	7 <sup>th</sup>	<a href="#">RSA 252/2005</a>	BABUL GOSWAMI & ORS VS HIREN BORAH	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE A. K. GOSWAMI
31	7 <sup>th</sup>	<a href="#">RSA 29/2006</a>	RAMDHANI CHOUHAN & ORS VS KARNA @ KARNADHAR MAZUMDER & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI

32	7 <sup>th</sup>	<a href="#"><u>CRP 140/2008</u></a>	ASSAM APEX WEAVERS & ARTISANS CO-OPERATIVE FEDERATION LTD AND ANR. VS SMTI BANEE HAZARIKA AND ORS.	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE SUMAN SHYAM
33	7 <sup>th</sup>	<a href="#"><u>RSA 100/2008</u></a>	ASSAM APEX WEAVERS & ARTISANS CO-OP. FEDERATION LTD & ORS. VS BANI HAZARIKA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
34	7 <sup>th</sup>	<a href="#"><u>WP(C) 4798/2008</u></a>	NAGENDRA LAL CHOUDHURY VS UCO BANK AND ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
35	7 <sup>th</sup>	<a href="#"><u>RSA 148/2009</u></a>	SRI NANDADULAL NATH VS SRI PRADIP NATH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
36	7 <sup>th</sup>	<a href="#"><u>WA 138/2015</u></a>	DEBAJIT DAS VS THE STATE OF ASSAM & 9 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
37	10 <sup>th</sup>	<a href="#"><u>RSA 45/2006</u></a>	PARAMESH CHAKRABORTY VS NETAI BANIK & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
38	10 <sup>th</sup>	<a href="#"><u>WP(C) 1539/2007</u></a>	MANAGEMENT OF SEGUNBARI TEA ESTATE VS SRI TAPAN BHATTACHARJEE & ANR	Industrial Disputes Act, 1947	THE HON'BLE MR JUSTICE HRISHIKESH ROY
39	10 <sup>th</sup>	<a href="#"><u>WP(C) 5409/2008</u></a>	SRI DEBANAND PRASAD VS THE GOLAGHAT MUNICIPAL BOARD & ANR	Orders for demolition of unauthorised construction on land	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	11 <sup>th</sup>	<a href="#"><u>WP(C) 2358/2006</u></a>	SHRI PRAKASH KALITA VS STATE OF ASSAM & ORS	Other service matters with respect to State Govt Employees	HON'BLE MR JUSTICE HRISHIKESH ROY
41	11 <sup>th</sup>	<a href="#"><u>WP(C) 4545/2006</u></a>	BABUL CH. BARUAH VS THE STATE OF ASSAM & ORS.	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
42	11 <sup>th</sup>	<a href="#"><u>RFA 19/2008</u></a>	KANARK ENTERPRISES PVT. LTD. VS UTPAL KALITA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
43	12 <sup>th</sup>	<a href="#"><u>LA.App. 2/2005</u></a>	SABID ALI VS STATE OF ASSAM AND ORS	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
44	12 <sup>th</sup>	<a href="#"><u>RSA 113/2006</u></a>	BINA PRAVA DUTTA VS BISWAJIT DUTTA & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
45	12 <sup>th</sup>	<a href="#"><u>WP(C) 3315/2007</u></a>	ABUL KALAM AZAD & ORS VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
46	12 <sup>th</sup>	<a href="#"><u>WP(C) 4896/2007</u></a>	THE WORKMAN REP. BY THE SECY VS THE MANAGEMENT OF KHARJAN TEA ESTATE & ANR	Industrial Disputes Act, 1947	THE HON'BLE MR JUSTICE HRISHIKESH ROY

47	12 <sup>th</sup>	<a href="#">WP(C) 5399/2008</a>	GOPAL CH. KALITA VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR JUSTICE HRISHIKESH ROY
48	12 <sup>th</sup>	<a href="#">WP(C) 2218/2013</a>	SHEO BALAK SINGH VS THE UNION OF INDIA & 9 ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
49	13 <sup>th</sup>	<a href="#">RSA 149/2005</a>	BABUL BORA AND ORS VS GHANA KANTA BORDOLOI AND ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
50	13 <sup>th</sup>	<a href="#">RSA 55/2006</a>	ABUL HUSSAIN LASKAR VS ABDUL KHALIQUE LASKAR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
51	13 <sup>th</sup>	<a href="#">WP(C) 594/2008</a>	SMTI GHANAKANTI HANDIQUE VS ASSAM STATE ELECTRICITY BOARD AND ORS.	Compulsory retirement with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
52	13 <sup>th</sup>	<a href="#">WP(C) 231(K)/2012</a>	TSITHRONGSE VILLAGE, REPRESENTED BY SRI TSITHRONGSE SANGTAM VS THE STATE OF NAGALAND		HON'BLE MR. JUSTICE SUMAN SHYAM
53	13 <sup>th</sup>	<a href="#">WP(C) 6564/2013</a>	SAFIA KHANAM BARBHUIYA VS THE UNION OF INDIA & 5 ORS	License and Permissions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	14 <sup>th</sup>	<a href="#">MFA 105/2007</a>	NEW INDIA ASSURANCE CO. LTD. VS NURUL ALI & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
55	14 <sup>th</sup>	<a href="#">WP(C) 337/2008</a>	SHRI RANJAN KANTI BHATTACHARJEE & ANR VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
56	14 <sup>th</sup>	<a href="#">WP(C) 1202/2008</a>	SRI PRADIP PHUKAN VS UNITED INDIA INSURANCE CO LTD. AND ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
57	14 <sup>th</sup>	<a href="#">WP(C) 235(K)/2011</a>	MR. A. TAMJEN JAMIR & ANR. VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE SUMAN SHYAM
58	14 <sup>th</sup>	<a href="#">WP(C) 2627/2013</a>	MD. SAHABUDDIN AHMED VS THE STATE OF ASSAM AND 6 ORS	Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	14 <sup>th</sup>	<a href="#">RSA 162/2015</a>	SMT MIHIR BALA SAHA @ MIHIR BALA MONDAL & 6 ORS VS SHRI CHANDRA NATH SAHA & 13 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI

60	14 <sup>th</sup>	<a href="#">WP(C) 273(AP)/2015</a>	SHRI HAGE KOBING VS THE STATE OF ARUNACHAL PRADESH		HON'BLE MR. JUSTICE M. R. PATHAK
61	18 <sup>th</sup>	<a href="#">RFA 5/2006</a>	SANDHAYA MEDHI & ORS VS BOLEN DEKA & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
62	18 <sup>th</sup>	<a href="#">WP(C) 1276/2008</a>	NO.90006506 CT GAJEN GARA GOYARY VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR JUSTICE HRISHIKESH ROY
63	18 <sup>th</sup>	<a href="#">WP(C) 2073/2008</a>	SRI PRODIP BHUYAN AND ORS. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
64	18 <sup>th</sup>	<a href="#">RFA 21/2009</a>	THE STATE OF ASSAM & ORS VS MINU KUMARI KALITA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
65	18 <sup>th</sup>	<a href="#">WP(C) 1393/2010</a>	MUSSTT. FORIDA KHATUN VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
66	18 <sup>th</sup>	<a href="#">CRL.A(J) 88/2012</a>	RAFIQUE ALI @ BABU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
67	18 <sup>th</sup>	<a href="#">WA 295/2013</a>	FATEMAN NESSA VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
68	18 <sup>th</sup>	<a href="#">WP(C) 2266/2014</a>	MANGRA URANG & 67ORS VS THE STATE OF ASSAM AND 2 ORS	Acquisition of land	THE HON'BLE MR JUSTICE A.K. GOSWAMI
69	18 <sup>th</sup>	<a href="#">WP(C) 2269/2014</a>	GILLAPUKRI TEA COMPANY LIMITED VS THE STATE OF ASSAM AND 2 ORS	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE A.K. GOSWAMI
70	18 <sup>th</sup>	<a href="#">WP(C) 2673/2014</a>	RNT PLANTATIONS LIMITED VS THE STATE OF ASSAM AND 2 ORS	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE A.K. GOSWAMI
71	19 <sup>th</sup>	<a href="#">RFA 99/2006</a>	DINAI KATONI & ORS VS BHOLANTEER KATONI & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
72	19 <sup>th</sup>	<a href="#">WP(C) 1855/2008</a>	THE WORKMAN, REPRESENTED BY THE SECRETARY VS THE MANAGEMENT OF DUFFLATING T.E.& ANR.	Industrial Disputes Act, 1947	THE HON'BLE MR JUSTICE HRISHIKESH ROY
73	20 <sup>th</sup>	<a href="#">RSA 17/2006</a>	BHUPEN GOGOI VS LAKHIRAM BHUMIJI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
74	20 <sup>th</sup>	<a href="#">WP(C) 2264/2008</a>	MISS SAJ BEGUM VS THE ASSAM BOARD OF REVENUE AND ORS.	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
75	20 <sup>th</sup>	<a href="#">WP(C) 2959/2008</a>	SHRI RAMLAL SARKAR & ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
76	20 <sup>th</sup>	<a href="#">WP(C) 2975/2015</a>	GIRISH CH. DAS VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN

77	21 <sup>st</sup>	<a href="#">CrI.A. 81/2011</a>	MAHENDRA DAS VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
78	21 <sup>st</sup>	<a href="#">WP(C) 2915/2015</a>	MUSSTI. SARIFAN BEWA VS THE STATE OF ASSAM AND 5 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
79	21 <sup>st</sup>	<a href="#">WP(C) 4897/2015</a>	M/S PERTABGHUR TEA ESTATE VS HIREN BHUMIJ & ANR.	Other Labour and Industrial Cases	HON'BLE MR. JUSTICE UJJAL BHUYAN
80	22 <sup>nd</sup>	<a href="#">MC 1273/2014</a>	HARI CHANDRA DAS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
81	24 <sup>th</sup>	<a href="#">WP(C) 238/2010</a>	QUADIR KHAN @ MD KADER KHAN VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
82	25 <sup>th</sup>	<a href="#">WP(C) 3803/2008</a>	MD. SAURHAB ALI VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE HRISHIKESH ROY
83	25 <sup>th</sup>	<a href="#">WP(C) 5388/2008</a>	SHANKAR DAS VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
84	25 <sup>th</sup>	<a href="#">WP(C) 610/2010</a>	SHAH ALAM VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE HRISHIKESH ROY
85	25 <sup>th</sup>	<a href="#">WP(C) 3655/2010</a>	MD HAMIDUR RAHMAN VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
86	25 <sup>th</sup>	<a href="#">WP(C) 5632/2011</a>	JAYANTI SARKAR VS THE DIBRUGARH UNIVERSITY & ORS	With-holding and cancellation of results	HON'BLE MR. JUSTICE T. VAIPHEI
87	25 <sup>th</sup>	<a href="#">WP(C) 2485/2012</a>	SMTI JULEKHA WAHIDA AHMED VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
88	25 <sup>th</sup>	<a href="#">WP(C) 4071/2013</a>	RAHIM ALI @ RAHIMUDDIN @ MD. ABDUL RAHIM VS THE UNION OF INDIA & 2 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
89	25 <sup>th</sup>	<a href="#">WP(C) 4159/2014</a>	DIBYA JYOTI SARMAH VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
90	25 <sup>th</sup>	<a href="#">WP(C) 4518/2015</a>	MD. TAHIR HUSSAIN (ALAM) VS THE STATE OF ASSAM AND 7 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI
91	26 <sup>th</sup>	<a href="#">RSA 1/2007</a>	ON THE DEATH OF BHABANI PRASAD RABHA HIS LEGAL HEIRS PODULI RABHA & ORS,	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI

			VS DAYABATI RABHA		
92	26 <sup>th</sup>	<a href="#">RSA 43/2007</a>	ON THE DEATH OF TARINI KANTA DAS HIE LEGAL HEIRS TARINI KANTA DAS & 2 ORS, VS PRADEEP DAS & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
93	26 <sup>th</sup>	<a href="#">WP(C) 595/2009</a>	NIPUN RAJBONGSHI VS THE UNION OF INDIA & ORS	Other service matters relating to service of Defence Personal and Armed Forces	HON'BLE MR JUSTICE HRISHIKESH ROY
94	27 <sup>th</sup>	<a href="#">RSA 10/2005</a>	ON THE DEATH OF HAZI ABDUL JALIL HIS LEGAL HEIRS MUSSTT. KHAYRUN NESSA (WIFE) AND ORS VS KALIPADA DAS AND ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
95	27 <sup>th</sup>	<a href="#">WP(C) 4794/2006</a>	NORTH LAKHIMPUR REGULATED MARKET COMMITTEE VS THE STATE OF ASSAM & ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
96	27 <sup>th</sup>	<a href="#">RSA 1/2009</a>	TAPASH GHOSH VS MD. ABDUL KARIM	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
97	27 <sup>th</sup>	<a href="#">CRL.A(J) 55/2012</a>	NIDHU SUKLABAIIDYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
98	27 <sup>th</sup>	<a href="#">WP(C) 7457/2013</a>	SMTI ALFATUN NESSA LASKAR VS THE STATE OF ASSAM AND 13 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE A. K. GOSWAMI
99	28 <sup>th</sup>	<a href="#">WP(C) 2970/2008</a>	SRI LAKHAN MUSHAHARY VS THE STATE OF ASSAM AND ORS	Compensations relating to Land Matters	HON'BLE MR. JUSTICE MANOJIT BHUYAN
100	28 <sup>th</sup>	<a href="#">RSA 163/2009</a>	JAYANTA ROY VS SARDAR MANOHAR SINGH & 10 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
101	28 <sup>th</sup>	<a href="#">WP(C) 1404/2009</a>	AKHILESH KR. MISHRA. VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
102	28 <sup>th</sup>	<a href="#">WP(C) 4853/2013</a>	GOBINDA CH KALITA VS THE STATE OF ASSAM AND 2 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
103	28 <sup>th</sup>	<a href="#">WP(C) 3381/2015</a>	HARAN ALI @ HARAN ALI SHEIKH VS THE UNION OF INDIA & 2 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
104	31 <sup>st</sup>	<a href="#">MFA 5/2001</a>	ORIENTAL INSURANCE CO. LTD VS MD ABUL HUSSAIN & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
105	31 <sup>st</sup>	<a href="#">MFA 59/2004</a>	NATIONAL INSURANCE CO LTD VS NAIMUDDIN AND ORS	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE N. CHAUDHURY
106	31 <sup>st</sup>	<a href="#">WP(C) 1022/2008</a>	SRI TANKESWAR KALITA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector	THE HON'BLE MR JUSTICE HRISHIKESH ROY

				Undertaking, Statutory Bodies and Universities and Institutions	
107	31 <sup>st</sup>	<a href="#">WP(C) 6678/2013</a>	SAMIR KUMAR VS THE UNION OF INDIA & 3 ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
108	31 <sup>st</sup>	<a href="#">WP(C) 1944/2015</a>	DR. KABUL CHANDRA SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
109	31 <sup>st</sup>	<a href="#">WP(C) 3515/2015</a>	DR. RAJENDRA KUMAR KALITA VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
110	31 <sup>st</sup>	<a href="#">WP(C) 3826/2015</a>	DR. RATUL CHARAN DEKA VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN